

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 (AS ON 31.12.2020)

1. Name of Officer (In full) : Dr. Sheetal Gupta

3. Present post held :- Deputy Director

2. Service to which the officer belongs :- FSSAI, Western Region, Mumbai

4. Present pay :- Rs. 85,800/-

Name & District, Sub-division, Taluk & Village in which property is situated	Name & details of property housing, lands and other building	Cost of construction/ acquirement including land in case of house and year when purchased	Present value	If not in own name, state in which name held and his/her relationship to the Govt. servant	How acquired whether by purchase, lease, mortgage, inheritance, gift or acquisition and name with details of persons from which acquired.	Annual income from the property.	Remarks.
1	2	3	4	5	6	7	8
1.Site No.73, Srinagar, 2 nd Stage, Averahali Village, Belagola Hobli, Srirangpatna Taluk, Mandya District, Karnataka.	Land (9*12) sq mts	Rs.1,80,000/-	Rs.11,00,000/-	Own Name	Purchased on 6 dec,2012 from Mr.V.Mohan Raj,Mls. Udaya Shelters, 201, 4 th Main, Chamrapet, Bengaluru-18.	Nil	Nil
Flat No 1502, Malad Swing CHSL, Bharat Optimus, Marve Road, Malad West Mumbai 400064	Residential Flat (1009.41 sq ft)	Rs.2,45,00,022/-	Rs.2,45,00,022/-	In the joint name of my husband Mr. Kumaril Gupta and myself.	Purchased on 25 st October, 2020 from Mrs. Neela Raithatha and others, 10, Majithiya Nagar, SV Road, Khajuria Tank Road, Kandivali West Mumabi 400067	Nil	Residing

SIGNATURE:.....

Name:.....

Designation:.....

DATE:.....

Sheetal Gupta
Dr. Sheetal Gupta
Deputy Director
 01.2.2021